

[Print](#)**Defective Case Register from 2026-02-19 to 2026-02-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/7581/2026	GYANARANJAN SETHI	2026-02-19	O.P No-3 stranger not made Party in the Trial Court.
2	D-CRLMP/4385/2026	GOUTAM KUMAR ACHARYA (SR. ADV.)	2026-02-19	30-OTHER DEFECT (IF ANY) 1.Details Address of the op. no.1 not furnished in cause title.
3	D-ABLAPL/5238/2026	SHYAM SUNDAR TRIPATHY	2026-02-19	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 16 be deleted. Index page marking of Annexures be modified accordingly. 2. Extra pages in Ann.2 after page 17 and 18 be deleted. 3. Ann. 2 to 4 not attested. 4. Name of father of Pet. not mentioned in V.nama.
4	D-WP(C)/6940/2026	SHAMBHU CHARAN NATH SHARMA	2026-02-19	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not filed. 2. Petition not correctly addressed to Honorable Court.
5	D-BLAPL/4111/2026	RUDRA NARAYAN PARIJA	2026-02-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
6	D-WP(C)/7318/2026	JATINDRA KUMAR MOHAPATRA	2026-02-19	Synopsis and date chart not mentioned in index
7	D-BLAPL/5180/2026	PUSPAMITRA MOHAPATRA	2026-02-19	Name Of The Filing Advocate Not In Capital Letters In The Petition
8	D-RVWPET/5875/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-02-19	Provision of Law Incorrect. i) Page mark does not tally with book mark .Put up for SR reg. calculation of limitation after after disposal of I.A. no. 73/2026
9	D-WP(C)/6948/2026	TRILOCHAN PANIGRAHI	2026-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Date of order under Annexure-4 does not tally with Index and para-4 of the petition. 2. Age of the deponent in affidavit does not tally with cause title.
10	D-CONTC/6106/2026	SANGRAM JENA	2026-02-19	IN V.NAMA NAME OF 2ND COUNSEL NOT REFLECTED BUT SIGNED
11	D-BLAPL/5201/2026	AMIT BISWAL	2026-02-19	Provision of Law incorrectly mentioned(BNSS).
12	D-RVWPET/7272/2026	SATYA SMRUTI MOHANTY	2026-02-19	17-REFERENCE CERTIFICATE NOT FURNISHED.

13	D-BLAPL/5209/2026	DEBI PRASAD PATTNAIK	2026-02-19	1.Occupation of the deponent not mentioned in declaration of affidavit. 2.Page No. 11 12 and 16 not legible.
14	D- ABLAPL/5142/2026	SK. ZAFARULLA	2026-02-19	30-OTHER DEFECT (IF ANY) Name of P.S.under Annexure-1 does not tally with Synopsis.
15	D-CMP/5676/2026	AJIT KUMAR SAHOO	2026-02-19	Date not correct in index in annexure-1
16	D-BLAPL/5251/2026	SURYAKANTA DWIBEDI	2026-02-19	14-NOT PROPERLY INDEXED. Pagination of Annexure-2 not correct.
17	D-CMP/3924/2026	JAGAJIBAN PRADHAN	2026-02-19	Address of O.P No-27 not mentioned in the Petition.
18	D-WP(C)/7169/2026	BALADEV PANDA	2026-02-19	30-OTHER DEFECT (IF ANY) Copy of Result Sheet dtd. 17.03.2023 mentioned in the Index(Anx-1) and para-4 body of the petition not tally with under Annex-1.
19	D-CRLLP/5107/2026	KARUNAKAR NAYAK	2026-02-19	1. Court Fee Rs.6/- not paid 2. Affidavit not made in appeal petition and good grounds not furnished .
20	D- ABLAPL/5133/2026	SAYED MUZAFFAR ALLI	2026-02-19	30-OTHER DEFECT (IF ANY) Page marking not proper.
21	D-BLAPL/5263/2026	AMIT PRASAD BOSE	2026-02-19	1.Petition not correctly addressed to Honorable Court 2. Case pending before the Lower Court incorrectly mentioned in petition.
22	D- ABLAPL/5135/2026	BIKASH KUMAR PRADHAN	2026-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Name of the petitioner not correctly mentioned in the affidavit. 2. Paragraph not correctly mentioned in the affidavit. 3.D.Fee of OSBC Rs.50/- not filed in the v.nama.
23	D- RVWPET/43370/2025	SAMIR KUMAR MISHRA (SR. ADV.)	2026-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Complete c. copy of impugned order not filed 2. i) District not mention in cause title of petitioner no. 5. ii) Petitioner no. 2 4 6 to 13 15 to 19 22 to 27 in wp(c) not made a party in RVWPET. iii) Para no. not furnished in declaration.iv) Neat copy of page no. 25 27 are to be filed. v) Put up for SR after filing of complete c. copy of impugned order and removal of defects.

24	D-ABLAPL/5259/2026	BIPLAB KUMAR DASH	2026-02-19	As per index annex.1 not mentioned in the petition
25	D-ABLAPL/5193/2026	BIGYAN KUMAR SHARMA	2026-02-19	i)Address of the petitioner in cause title and Affidavit mentioned as both are not correct.
26	D-RVWPET/1541/2026		2026-02-19	1.C. copy of impugned order not filed. 2.OPP. no. 1 in wp (c) not made a party in RVWPET. i)OPP. no. 1 in wp (c) not made a party in RVWPET. ii) Put up for SR after filing of c. copy of impugned order.
27	D-CRLLP/4925/2026	KARUNAKAR NAYAK	2026-02-19	1.Court Fee Rs. 6/- not paid 2. Good grounds not furnished.
28	D-ABLAPL/5224/2026	JNYANANANDA PANDA	2026-02-19	30-OTHER DEFECT (IF ANY) 1. Details of Informant in Para 2 be redacted. 2. Ann.1 page 12 not legible. 3.Copy of formal FIR not attached with Ann.2. Resubmit for SR after removal of defects.
29	D-WP(C)/6709/2026	SMITA RANJAN PATNAIK	2026-02-19	Address of 21 22 and 23 not mentioned.
30	D-WP(C)/6720/2026	DIPTI RANJAN MOHAPATRA	2026-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-CONTC/6497/2026	ADV.	2026-02-19	1. Disposal dated not correctly furnished in Index,Synopsis and cause title.
32	D-CONTC/6506/2026	ADV.	2026-02-19	1. Disposal dated not correctly furnished in Index, Synopsis and cause title.
33	D-ABLAPL/5226/2026	BRAHMANANDA TRIPATHY	2026-02-19	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not mentioned in Index. 2. Page marking of Ann.1 in Index not correct.
34	D-ABLAPL/5227/2026	BIJAYANANDA DASH	2026-02-19	30-OTHER DEFECT (IF ANY) 1. Details of Informant in Date Chart, Pet. Para 1 and 2 be redacted. Resubmit for SR after removal of defects.
35	D-WP(C)/6718/2026	DIPTI RANJAN MOHAPATRA	2026-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-CONTC/6116/2026	SANGRAM JENA	2026-02-19	30-OTHER DEFECT (IF ANY) NAME OF 2ND LRNED COUNSEL NOT REFLECTED IN THE V.NAMA
37	D-WP(C)/6926/2026	UMESH KUMAR LENKA	2026-02-19	1. Annexs. 2 and 3 not mentioned in pages.
38	D-WP(C)/6928/2026	AMBIKA PRASAD RAY	2026-02-19	1. Authorization not furnished for other petitioner in affidavit

39	D-CMP/6839/2026	RAMESH CHANDRA MISHRA	2026-02-19	Petitioners No-2 to 6 8 to 10 and O.Ps No-1 to 5 9 to 12 added as Parties vice deceased DHr. No-2 DHr No-4 JDr No-1(D-1) JDr No-5(D-5) respectively not yet substituted in the Trial Court
40	D-CRLMP/4447/2026	JAGADIP SAHOO	2026-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
41	D-RSA/3437/2026	SUMIT KUMAR MOHANTY	2026-02-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
42	D-CRLREV/5174/2026	AJAYA KUMAR ROUT	2026-02-19	1.Authentication fee due on the (a) Copy of Trial Court Judgement C.copy of Annex-2 not filed 2.C.copy of Annex-2 not filed.
43	D-CONTC/6319/2026	AKSHAYA KUMAR SAHOO	2026-02-19	COPY OF CAUSE TITLE IN W.P(C) NO.8590/2025 BE FILED THEN PUT UP FOR SR
44	D-CRLMC/5350/2026	ABESH KAMAL	2026-02-19	1. Signature of the Deponent in V.nama not tally with cause title, Index and Affidavit
45	D-CMP/7115/2026	AMITAV TRIPATHY	2026-02-19	3-AUTHENTICATION FEE IS DEFICIENT.
46	D-WP(C)/7128/2026	UPASANA BAL	2026-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-ABLAPL/5231/2026	AMITAV TRIPATHY	2026-02-19	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Name of PS not mentioned in the Address of Pet. No.2 in CT. 2. Name of Pet No.2 in CT not tally with signature.
48	D-WP(C)/7520/2026	MAHENDRA KUMAR SAHOO	2026-02-19	Not properly page marked.
49	D-ABLAPL/5233/2026	AMITAV TRIPATHY	2026-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)
50	D-CMP/6941/2026	PRASANTA KUMAR SATAPATHY	2026-02-19	1.Page No-12 not accompanied with the petition.2.The discrepancy in the name of O.Ps No-13 and 14 as per Trial Court be reconciled
51	D-BLAPL/4450/2026	SIDDHARTH PRASAD MISHRA	2026-02-19	30-OTHER DEFECT (IF ANY) 1.Case details of F.I.R and VGR not properly furnished in the cause title.
52	D-WP(C)/54342/2025	SUJIT KUMAR DASH	2026-02-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				<p>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p> <p>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>20-VERNACULAR CERTIFICATE NOT FURNISHED.</p> <p>30-OTHER DEFECT (IF ANY)</p> <p>1.Synopsis and Date chart not alphabetic paginated in Index. 2. As per Index, Annexures-5 6 and 7 not described in the petition. 3. Paragraph no. not correctly furnished in declaration. 4. Provision of Law not correctly furnished. 5. Minor petitioner nos 2 and 3 not represented through their guardian in the cause title. 6. As per impugned order under Annexur-3 No. of MAC Case does not tally with petition. 7.Petition not correctly addressed to Honorable court in the petition and I.A. 8.Petition not correctly addressed to Honorable Court.</p>
53	D-BLAPL/5245/2026	ARUN KUMAR BUDHIA	2026-02-19	<p>30-OTHER DEFECT (IF ANY)</p> <p>Case pending before the Lower Court not properly mentioned in petition.</p>
54	D-BLAPL/5257/2026	TARINI PANIGRAHI	2026-02-19	<p>30-OTHER DEFECT (IF ANY)</p> <p>1. Page No. 1 to 3 not legible. 2. Occupation of deponent not mentioned in declaration of affidavit. 3. Advocate Clerk Welfare fees of Rs.2/- not affixed in V.nama. 4.Two Advocates signed, but only one name indicated in V.nama.</p>
55	D-WP(C)/6883/2026	PANCHANAN SAHOO	2026-02-19	Rs.50.00 not paid in V.Nama.
56	D-BLAPL/5258/2026	NITYANANDA MOHAPATRA	2026-02-19	<p>30-OTHER DEFECT (IF ANY)</p> <p>Provision of Law not properly mentioned.</p>
57	D-CRLMC/5086/2026	SHREYA PATNAIK	2026-02-19	<p>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>1. Name of the opp. parties not correctly furnished in Date chart. 2. Not attested by the Advocate in Prayer and Certificate. 3. Address of the op. no. 1 not correctly mentioned in cause title. 4. Complaint petition filing dated not correctly furnished Sl. no.5 in Index and 12th line of the para no.3. 5. Page no.54 not legible. 6.</p>

				Communication dated not correctly furnished Sl. no.13 in Index.
58	D-WP(C)/7110/2026	SOUBHAGYA SWAIN	2026-02-19	1-COURT FEE IS DEFICIENT. 1.Rs.6.00 to be paid.2.Annexure-8 mentioned in Prayer but not available.
59	D-CRLMC/5578/2026	RAKESH KUMAR SARANGI	2026-02-19	1. Name of the petitioner not correctly furnished in 5th line of the page no.9 and affidavit in both I.A. petition.
60	D-BLAPL/5264/2026	MANAS KUMAR CHAND	2026-02-19	30-OTHER DEFECT (IF ANY) Petitioner name mentioned in Application not tally with the Rejection order.
61	D-WP(C)/6871/2026	JYOTIRMAY GUPTA	2026-02-19	Name of Petitioner mentioned in the top of Affidavit not correctly furnished
62	D-WP(C)/7544/2026	AJIT KUMAR KANUNGO	2026-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-CONTC/6211/2026	ADV.	2026-02-19	1. Address of the petitioner in cause title not tally with affidavit. 2. Description of Annexures- 4 5 and 6 mentioned in Index does not tally with averments of the petition.
64	D-WP(C)/7538/2026	AJIT KUMAR KANUNGO	2026-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-CONTC/5977/2026	ADV.	2026-02-19	PAGE NO. 13 NOT LEGIBLE.PUT UP FOR SR AFTER REMOVAL OF DEFECT
66	D-ABLAPL/5196/2026	ASHOK KUMAR PRADHAN	2026-02-19	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
67	D-ABLAPL/5198/2026	SUBRAT KUMAR NAYAK	2026-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-RVWPET/6915/2026	DEBENDRA KUMAR SAHOO,A.G.A	2026-02-19	Put up for SR reg. calculation of limitation after disposal of I.A
69	D-CRLA/5008/2026	MALAYA KUMAR SWAIN	2026-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 54 days delay. I.A. not filed. 2. Name of the informant be redacted from the appeal memo.3. Date of judgement not correct in index.
70	D-CRLA/5029/2026	AMLAN MOHANTY	2026-02-19	1. Sl. no.4 of both affidavit in I.As. not proper.
71	D-RVWPET/7100/2026	ALOK KUMAR MOHAPATRA	2026-02-19	Petitioner not a party in wp(c) leave petition be filed prefer to RVWPET
72	D-CRLA/5009/2026	AMIT KUMAR SAHU	2026-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1. provision not furnished in I.A. no.520/2026.2. Good grounds not furnished. 2. status of the parties not furnished in C.T..
73	D-ABLAPL/5197/2026	PRANAB KUMAR DAS	2026-02-19	30-OTHER DEFECT (IF ANY) 1. G. R case no left blank in synopsis,paragraph 1 of the application 2. G. R case no. mentioned in the cause title not tally with G.R case no. mentioned in prayer of the application. 3. In declaration under affidavit, information about deponent wrongly furnished
74	D-ABLAPL/5223/2026	BIBHUTI BHUSAN SWAIN	2026-02-19	30-OTHER DEFECT (IF ANY) 1. H.C B.A M.W S Rs 50/- to be paid in V. Nama 2. Receipt Showing Serv.copy To Vigilance not Filed.
75	D-MACA/7220/2026	PRAKASH KUMAR MOHANTY	2026-02-19	1. Period of Delay 227 days 2. Provision of Law year not proper, Amendment 2019
76	D-MACA/7223/2026	PRAKASH KUMAR MOHANTY	2026-02-19	1.Period of Delay 95 days 2. Provision of Law not proper
77	D-CMP/7145/2026	PRASANA KUMAR RATHA	2026-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-ABLAPL/5115/2026	BIBHUTI BHUSAN CHOUDHURY	2026-02-19	30-OTHER DEFECT (IF ANY) 1. In synopsis, information wrongly furnished. 2. In affidavit, address of the deponent wrongly furnished. 3. date of sign of deponent not furnished. 4. As per Index,at page no 9, not marked as Annexure-1and also not attested
79	D-WP(C)/6866/2026	SURYAKANTA DWIBEDI	2026-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-ABLAPL/5241/2026	JAYADEBA BEHERA	2026-02-19	30-OTHER DEFECT (IF ANY) 1. Name of the pending court mentioned in Synopsis not correct. 2. Address of Pet. mentioned in CT not correct. 3. Name of the Pet. mentioned in Index, Synopsis, Date Chart, CT and Affidavit not correct. 4. Ann.1 not attested.
81	D-ABLAPL/5220/2026	AJAYA KUMAR PRADHAN	2026-02-19	30-OTHER DEFECT (IF ANY) 1. In Index, page marking not done in respect of Annexure-1 2. Page no 10 not legible

82	D-WP(C)/7043/2026	BANSHIDHAR SATAPATHY	2026-02-19	1-COURT FEE IS DEFICIENT. C.fee Rs.9/- to be paid in cause title.
83	D-BLAPL/5206/2026	JUGALA KISHORE PANDA	2026-02-19	30-OTHER DEFECT (IF ANY) Page No. 10 not legible.
84	D-ABLAPL/5221/2026	BISWABHUSAN DAS	2026-02-19	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
85	D-WP(C)/7477/2026	PUJARANI MUDULI	2026-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
86	D-CRLMC/5179/2026	ANIRUDHA DAS	2026-02-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. As per Index, Annexure-3 not described in the petition.2. Welfare fee of Rs.50/- not paid in V.Nama
87	D-ABLAPL/5242/2026	MOHENDRA KUMAR MOHAPATRO	2026-02-19	30-OTHER DEFECT (IF ANY) 1. PS case No. mentioned in Synopsis not correct. 2. Ann.1 page 11 not legible.
88	D-ABLAPL/5244/2026	AMULYA RATNA PANDA	2026-02-19	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 12 not legible.
89	D-CONTC/6441/2026	ADV.	2026-02-19	1. Disposal date of SLP(c) case not correctly furnished in cause title.
90	D-CONTC/7114/2026	PRABHU PRASAD MOHANTY	2026-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Synopsis and date chart not filed
91	D-CRLMC/4972/2026	UMESH KUMAR LENKA	2026-02-19	Receipt Showing Serv.copy To Vigilance not Filed.
92	D-WP(C)/7011/2026	PRAGYAN PARAMITA MOHANTY	2026-02-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-CRLMC/5187/2026	DEVI PRASAD DASH	2026-02-19	30-OTHER DEFECT (IF ANY) 1. Date of Letter under Annexure-2 does not tally with para1.2 of the petition.2.Name of the court mentioned in Date chart.
94	D-WA/7374/2026	Anupam Dash	2026-02-19	IA in Index not correctly mentioned.
95	D-CRLREV/5355/2026	SULOCHANA PATRO	2026-02-19	3-AUTHENTICATION FEE IS DEFICIENT.

				30-OTHER DEFECT (IF ANY) 1. Authentication fee of Rs. 9.90 /- not paid on annex-1. 2. C. copy S.T.-105/2018 not filed. Put up for S.R. after filing c.copy of S.T.-105/2018
96	D-RVWPET/4953/2026	SIBANARAYAN BISWAL,A.S.C	2026-02-19	17-REFERENCE CERTIFICATE NOT FURNISHED.
97	D-BLAPL/5272/2026	JYOTIRMAYA SAHOO	2026-02-19	30-OTHER DEFECT (IF ANY) 1. As per Index,Annexures-1 and 2 not marked on the file.2. Annexures-1 and 2 not page marked.
98	D-CRLMP/5217/2026	ANIMA KUMARI DEI	2026-02-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.28 29 30 and 33 not legible.
99	D-WP(C)/6939/2026	JAGANNATH BHUYAN	2026-02-19	1-COURT FEE IS DEFICIENT. 1. Deficit court fee of Rs.6/- not paid in the petition.
100	D-RVWPET/7122/2026	DILLIP KUMAR MOHAPATRA	2026-02-19	Para no. not correctly furnished in declaration
101	D-CRLA/5000/2026	SATYA RANJAN ACHARYA	2026-02-19	1-Date of charge sheet wrongly furnished in date chart, 2-Para No. wrongly furnished in declaration of I.A.No.518/2026, 3- P.S.Case No. and date mentioned in para-4 of page-4 seems wrong
102	D-MACA/7241/2026	ADAM ALI KHAN	2026-02-19	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 221 days
103	D-CRLMP/5296/2026	NALINI KANTA DASH	2026-02-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
104	D-WP(C)/6993/2026	ARUNA NAYAK	2026-02-19	1. Page Nos-18 To 22 29 30 41 42 45 47 48 49 50 56 57 Are Not Legible.
105	D-CMP/7278/2026	ALOK KUMAR MOHAPATRA	2026-02-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
106	D-MACA/7266/2026	AMIT KUMAR NATH	2026-02-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 21-STATUTORY DEPOSIT/AWARDED AMOUNT

				NOT DEPOSITED. 1. Period of Delay 85 days 2. Court Fee Rs. 1801 / payable not paid
107	D-ABLAPL/5189/2026	DIPANKAR ACHARYA	2026-02-19	30-OTHER DEFECT (IF ANY) i) Petitioner no. 2 and 3 not executed their name in vakalatnama.
108	D-MACA/7200/2026	SACHIDANANDA NAYAK	2026-02-19	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 37 days 2. Court Fee Rs. 5574/ payable not paid 3. Provision of Law not sufficient
109	D-EXP/7287/2026	SOURAV DAS	2026-02-19	1.c. copy of impugned order not filed 2. Put up for SR after filing of c. copy of impugned order.
110	D-MACA/7255/2026	AKSHAYA KUMAR SAHOO	2026-02-19	date of judgement in correct at being aggrieved
111	D-CONTC/6122/2026	SANGRAM JENA	2026-02-19	IN V.NAMA, THE NAME OF 2ND LRNED COUNSEL NOT REFLECTED
112	D-ABLAPL/5175/2026	AKSHAYA KUMAR SUBUDHI	2026-02-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Village name of the informant be redacted from para-2 of the petition.
113	D-CRLA/5270/2026	SURYAKANTA DWIBEDI	2026-02-19	1. Receipt showing copy on vigilance counsel not filed. 2. Appellant has been convicted and sentenced u/s.409/120-B of I.P.C. only but in entire brief mentioned that the appellant has been convicted and sentenced u/s.13(2) r/w 13(1)(c)(d) of P.C.Act. and sections 409/120-B of the I.P.C.
114	D-ABLAPL/5159/2026	BIDESHI KUMAR GHADEI	2026-02-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. I) Date of F.I.R. not correct in date chart. ii) Name and address of the victim be redacted from para -1 of the petition. iii) Father name of the petitioner no. -3 not mentioned in cause title.
115	D-ABLAPL/5172/2026	SANGRAM KESHARI ROUT	2026-02-19	30-OTHER DEFECT (IF ANY) i) Page no. 10 not legible.
116	D-BLAPL/5144/2026	SK. ZAFARULLA	2026-02-19	30-OTHER DEFECT (IF ANY) Para-1 of the petition not properly mentioned.
117	D-MACA/7038/2026	DAYANIDHI MISHRA	2026-02-19	1.Period of Delay 9 days

118	D-MACA/6965/2026	PRASANTA KUMAR MAHALI	2026-02-19	1. Period of Delay 195 days 2. Provision of Law not sufficient
119	D-MACA/7093/2026	SABYASACHI MISHRA	2026-02-19	1. Period of Delay 4 days 2. Court Fee Rs. 20000/ payable 12/ paid, rest amount to be paid
120	D-OTAPL/7055/2026	SUJAN KUMAR ROYCHOUDHURY,SR.S.C	2026-02-19	1.Period of Delay 9 days 2.legible copy of annex-2 3 page 38 39 45 49 51 to be filed

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 19-02-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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